

ITEM NO.45

COURT NO.10

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 33239/2017

ARBIND KUMAR

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.17186/2018-EXEMPTION FROM SURRENDERING)

Date : 06-03-2018 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
[IN CHAMBERS]

For Petitioner(s) Mr. Uday Gupta, Adv.
Ms. Shivani Lal, Adv.
Mr. M.K. Tripathi, Adv.
Mrs. Sarla Chandra, AOR
Mr. Dushyant Parasar, Adv.
Mr. Dhiraj Pandey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

IA No.17186/2018- for exemption from surrendering is
rejected. Let proof of surrender be filed within three
weeks.

(B.PARVATHI)
COURT MASTER

(JAGDISH CHANDER)
BRANCH OFFICER